

Government of India
Ministry of Finance
Department of Economic Affairs

RAJYA SABHA

UNSTARRED QUESTION NO. 1660

TO BE ANSWERED ON TUESDAY, THE 3RD AUGUST, 2021/SRAVANA 12, 1943 (SAKA)

AMENDMENT IN FRBM ACT

1660. SHRI KUMAR KETKAR:

SMT. PHULO DEVI NETAM:

SHRI RAJMANI PATEL:

SHRI SHAKTISINH GOHIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has estimated the debt to GDP ratio for financial years 2020-21 and 2021-22;
- (b) if so, the details thereof and, if not, the reasons therefor;
- (c) whether Government intends to amend the Fiscal Responsibility and Budget Management (FRBM) Act;
- (d) if so, the details thereof and, if not, the reasons therefor;
- (e) whether Government is considering revising debt to GDP ratio targets, as stipulated in the FRBM Act, from target figure to a target range; and
- (f) if so, the details thereof and, if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) Yes Sir.
- (b) The Central Government debt position as per the definition in the Fiscal Responsibility and Budget Management (FRBM) Act, 2003 may be seen at Annexure-I.
- (c)&(d) Government's amendment of the FRBM Act will target a path of fiscal consolidation aimed towards reaching a level of fiscal deficit below 4.5 % of GDP by 2025-26.
- (e)&(f) Amendment to the FRBM debt targets will be in consonance with the broad fiscal deficit path indicated above.

Annexure-I*(% of GDP)*

	2020-21 (Prov.)	2021-22 (Prov.)
1. Public debt (2+3)	52.0	54.2
2. External debt	3.5	3.2
3. Internal debt	48.5	51.0
4. Other liabilities	8.5	7.6
5. TOTAL DEBT (1+4)	60.5	61.7